

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 2097 of 2020**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the petitioners	: Mr. Abhay Prakash, Advocate
For the State	: Mr. Ashok Kumar, A.P.P.

03/20.07.2020 The present anticipatory bail application is taken up today through Video conferencing.

When the present anticipatory bail application is called out, a prayer for adjournment is made on behalf of the counsel for the petitioners.

In view of the said prayer, put up this case under the same heading after two weeks.

(Rajesh Shankar, J.)

Manish